

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

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## ORDER

No. 485 of 2022/Psy

Dated: 20-04-2022

Consequent upon the promotion of Process Servers to the posts of Junior Assistants in Subordinate Judiciary of Kashmir Division in the Pay Level-4 (25500-81100), vide High Court Order No.393 of 2022/Psy dated 29.03.2022, the following transfers and postings of the promote Junior Assistants in Kashmir Division are hereby made in the interest of administration:

1. Sh. Irshad Ahmad Dar, Process Server, in the Court of Addl. Special Mobile Magistrate, Pahalgam, upon his promotion as Junior Assistant is transferred as such in District Anantnag, to be adjusted against the vacancy available in the district.
2. Sh. Majid Ali Khan Goger, Process Server, in the Court of Munsiff / JMIC, Kangan, upon his promotion as Junior Assistant is transferred as such in District Ganderbal, to be adjusted against the vacancy available in the district.
3. Sh. Arif Ahmad Bhat, Process Server, in the Court of Sub Judge, Uri, upon his promotion as Junior Assistant is transferred as such in District Baramulla, to be adjusted against the vacancy available in the district.
4. Sh. Ghulam Hassan Mir, Process Server, in the Court of Sub Judge, Uri, upon his promotion as Junior Assistant is transferred as such in District Baramulla, to be adjusted against the vacancy available in the district.
5. Sh. Basharat Yousuf Wani, Process Server, in the Court of Pr. District & Sessions Judge, Srinagar, upon his promotion as Junior Assistant is transferred as such in District Budgam, to be adjusted against the vacancy available in the district.
6. Sh. Zahoor Ahmad Ganie, Process Server, in the Court of Munsiff / JMIC, Tangdhar, upon his promotion as Junior Assistant is transferred as such in District Ganderbal, to be adjusted against the vacancy available in the district.
7. Sh. Altaf Ahmad Parray, Process Server, in the Court of Sub Judge / CJM, Kulgam, upon his promotion as Junior Assistant is transferred as such in District Ganderbal, to be adjusted against the vacancy available in the district.
8. Sh. Adnan Rashid, Process Server, in the Court of Pr. District & Sessions Judge, Baramulla, upon his promotion as Junior Assistant is transferred as such in District Baramulla, to be adjusted against the vacancy available in the district.
9. Sh. Ovais Mukhmoor, Process Server, in the Court of Pr. District & Sessions Judge, Anantnag, upon his promotion as Junior Assistant is transferred as such in District Kulgam, to be adjusted against the vacancy available in the district.
10. Ms. Uzma Jan, Process Server, in the Court of Chief Judicial Magistrate, Shopian, upon her promotion as Junior Assistant is transferred as such in District Shopian, to be adjusted against the vacancy available in the district.

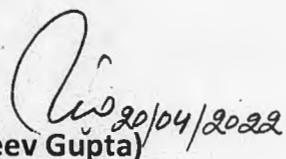
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- 11 Sh. Baseer Abass Shah, Process Server, in the Court of Pr. District & Sessions Judge, Anantnag, upon his promotion as Junior Assistant is transferred as such in District Kulgam, to be adjusted against the vacancy available in the district.
- 12 Sh. Kanwsir Ul Islam, Process Server, in the Court of Sub Judge, Uri, upon his promotion as Junior Assistant is transferred as such in District Baramulla, to be adjusted against the vacancy available in the district.
- 13 Ms. Heemu Jan, Process Server, in the Court of Munsiff / JMIC, Aishmuqam, upon her promotion as Junior Assistant is transferred as such in District Anantnag, to be adjusted against the vacancy available in the district.
- 14 Ms. Samreen Jan, Process Server, in the Court of Pr. District & Sessions Judge, Anantnag, upon her promotion as Junior Assistant is transferred as such in District Anantnag, to be adjusted against the vacancy available in the district.
- 15 Ms. Lobzang Lundup, Process Server, in the Court of Munsiff / JMIC, Zanaskar upon her promotion as Junior Assistant is transferred as such in District Kargil, to be adjusted against the vacancy available in the district.
- 16 Sh. Peerzada Qadri Zuhaib, Process Server, in the Court of Pr. District & Sessions Judge, Anantnag, upon his promotion as Junior Assistant is transferred as such in District Anantnag, to be adjusted against the vacancy available in the district.
- 17 Sh. Shahid Farooq, Process Server, in the Court of Munsiff / JMIC, Tangmarg upon his promotion as Junior Assistant is transferred as such in District Baramulla, to be adjusted against the vacancy available in the district.
- 18 Sh. Tanveer Rasool, Process Server, in the Court of Munsiff / JMIC, Kangan, upon his promotion as Junior Assistant is transferred as such in District Ganderbal, to be adjusted against the vacancy available in the district.

**Note:-**

1. *All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.*
2. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

**(By Order of Hon'ble the Chief Justice).**

  
(Rajeev Gupta)

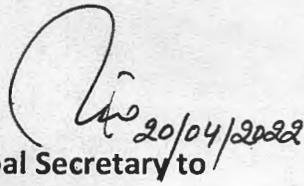
**Principal Secretary to  
Hon'ble the Chief Justice**

No.: 909-20/Psy-34 Dated: - 20/04/2022

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu.  
.... for information.

5. Pr. District & Sessions Judge Anantnag/ Ganderbal/ Baramulla/ Budgam/ Kulgam/ Shopian/ Udampur/ Kargil and Samba.
6. Sub Judge / CJM, Uri / Kulgam and Shopian  
.... for information.
7. CPC, eCourt, High Court of J&K Jammu for uploading the same in the High Court website.
8. Addl. Special Mobile Magistrate, Pahalgam
9. Munsiff, Kangan/ Tangdhar/ Aishmuqam/ Zanskar and Tangmarg
10. Director, Finance, High Court of J&K and Ladakh, Jammu.
11. Chief Librarian, High Court of J&K, Jammu/Srinagar.  
.... for information.
12. Order Book.

  
Principal Secretary to  
Hon'ble the Chief Justice